COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 198 OF 2015 AND APPEAL NO. 06 OF 2016

Dated: 27st September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 198 OF 2015

Power Grid Corporation of India Ltd., ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. Bipin Gupta

Mr. Sunil Bansal for R-3 to R-5

APPEAL NO. 06 OF 2016

Power Grid Corporation of India Ltd., ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Mr. Deep Rao

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. Pradeep Misra for R-3 to R-5

Mr. S. K. Chaturvedi for R-11

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>16.11.2017.</u>

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss